

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515
IB-225/ND/2022
IA/2460/2024

IN THE MATTER OF:

Mr. Dharampal Singh Rawat & Ors.

.....Applicant

Vs.

M/s. Realanchors Developers Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 05.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Vikas Tiwari, Mr. Kumar Deepraj, Advs. in
IA/2460/2024

For the Respondent :

ORDER

IA/2460/2024:-

Ld. Counsel on behalf of the Applicant is present. None appears on behalf of the Respondent Resolution Professional. No reply has been filed by the Resolution Professional so far. In the interest of justice, list this application on **20.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)